

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 107 of 2019

IN THE MATTER OF:

United Spirits Ltd. & Anr.

...Appellants

Versus

Neel Rajesh Shah & Anr.

...Respondents

**For Appellant: Mr. Krishnendu Datta and Mr. Tushar Bhatnagar,
Advocates**

For Respondent: Mr. Ajay Kumar Chopra, Advocate for R-1

O R D E R

04.03.2020 Due to paucity of time, the matter could not be taken up.

List the Appeal 'For Hearing' on **31st March, 2020**

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)